

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1/	A.V.S. MADHUSUDHAN	Counsel for Respondent R7 & R8	A.V.S. Madhusudan For Venkatesh Kumar
2/	DEV ESTHINAR - J For M/s. Shirakumar & Suresh.	Counsel for R-1, R-2, R-6; R-12, R-13, R-14 to R-15.	J. J. J.
3/	ADITYA S P	COUNSEL FOR PETITIONERS	

ORDER

Counsel for petitioner present. Counsels for R1, R2, R6, R12 to R16 and R7 & R8 are present. Counsels representing R4 and R9 to R11 called but were absent. No representation. R4 and R9 to R11 are set ex parte. Both the parties present today are directed to make final submissions. Put up on 05.01.2018.

<sup>Sd/-</sup>  
S Vijayaraghavan  
Member (Technical)

<sup>Sd/-</sup>  
K Anantha Padmanabha Swamy  
Member (Judicial)